उक्त उच्च स्तरीय समस्त भूमिति का कार्यकाल 31-3-1995 तक बढ़ाया जाता है और यद्यपि भूमिति बढ़ाई गयी समायावधि में सरकार की अपनी सिफारिशें प्रस्तुत करेगी।

विनोद ग्रेश, संयुक्त सचिव

534 GI/95 (1)
MINISTRY OF CHEMICALS AND FERTILIZERS
(Department of Chemicals and Petrochemicals)

RESOLUTION

New Delhi, the 28th February, 1995

No. 21|19|93-B. Cell.—The Government of India has set up a High Level Committee under Justice N. M. Kasliwal, Retired Judge of the Supreme Court of India vide Resolution No. 21|19|93-CH.I dated the 11th January, 1994 to look into and advise in the matter of expeditious disposal of pending cases of disbursement of compensation to the victims of Bhopal Gas Leak Disaster.

The period of the said High Level Coordination Committee is extended upto 31-5-1995 and the Committee will submit its recommendations to the Government within the extended period of time.

VINOD VAISH, Jt. Secy.